

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
(Through Physical Hearing / VC Mode (Hybrid))

ITEM No.1
I.A. Nos.242 & 243/2023 in
C.P. (IB) No.164/BB/2022

IN THE MATTER OF:

Mr. Rahul Narayana Reddy
Vs.
M/s. Biomylz Pvt. Ltd.

... Petitioner
... Respondent

Order under Section 7 of IBC, 2016

Order delivered on 29.04.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Vivekananda
Shri Gokul.R & Shri Vinay B.L

For the Respondent : Shri Abhijit Atur
Shri Srivatsa

ORDER

1. Heard the Learned Counsels for the Petitioner and Respondent.
2. The submissions of the Petitioner is partly heard.
3. List the matter for further submissions on **28.05.2024**.

Sd/-

(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

Sd/-

(K. BISWAL)
MEMBER (JUDICIAL)